

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 736 of 1997

Date of order: 15.01.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M. P. Singh, Administrative Member

- 1) Tarun Kumar Basak, son of Late Kanti Ranjan Basak, working as Draughtsman-II(C) under Executive Engineer, Telecom Civil Division-I, 8, Bentinck Street, Calcutta-17th Floor, residing at 35/2, Adhar Ch. Das Lane, F-13, Calcutta-700 067.
- 2) Pratim Chattopadhyay, son of Late N. Chattopadhyay, Po. & Vill- Chattakalikapur, Dist- 24 Parganas (South).
- 3) Chanchal Chattopadhyay, son of Sri C.R. Chattopadhyay of 21-B/1, Chatra Choudhury Para Lane, Serampore, Dist- Hooghly.
- 4) Subrata Roy, son of Sri S.P. Roy of 46, Kali Banerjee Lane, Howrah-711 101.
- 5) Swapan Kumar Dutta, son of Late G.S. Dutta of A-2/120, Kalyani, Dist- Nadia.
- 6) Adyapada Chongdar, son of Sri S.G. Chongdar, of Uttar Ghoshpara, Bat-tala, Po. Chakdah, Dist. Nadia.
- 7) ~~Nedar~~ Nath Chatterjee, son of Sri K.K. Chatterjee of 11, Benimadhab Banerjee Lane, Po. Bally, Dist- Howrah.
- 8) Subir Kumar Poddar, son of Sri D.L. Poddar, of 3/27, Firingidanga Road, Po. Mallickpara, Serampore-I, District- Hooghly.
- 9) Bikash Chandra Doe, son of Late D.N. Doe, of 28/1, Vivekananda Road, New Barrackpore, Dist- 24 Parganas(N).
- 10) Rabindra Nath Chakraborty, son of Late R. N. Chakraborty of 20/30, Murari Pukur Road, Calcutta-700 067.
- 11) Manas Kumar Bose

- 12) Sachindra Nath Biswas, son of Late S.R. Biswas, resident of Purba Sripally, Palta Po. Bengal Enamel, Dist- 24 Parganas(N).
- 13) Kamal Bagchi, son of Late R.N. Bagchi, of 8, Bhattacharjee Para Lane, Po. Sautragachi, District - Howrah.
- 14) Madhusudan Pal, son of Late Suchitralal Pal, of 3, Chandigarh Main Road, Chandigarh, Madhyamgram, Dist- 24 Pgs. (N).
- 15) Prabir Dutta, son of Jadunath Dutta of 410, Nandan Kanan, (S) Po. Rahara, 24 Pgs(N).
- 16) Lakshmi Kanta Hazra, son of Sri D. Hazra of Sahampur (Panchanantala) Dasnagar, Howrah - 5.
- 17) Pasupati Basak, son of Late B. M. Basak of 41, Raja Naba Krishna Street, Cal - 5.
- 18) Khokan Kumar Dey, son of Sri N. N. Dey of Debigarh 4th Sarani, Po. Madhyamgram, Dist- 24 Parganas(N).
- 19) Salil Kumar Ghosh, son of Sri S. Ghosh of 19A, Vivekananda Lane, Serampore, Hooghly.
- 20) Biswadeb Ganguly, son of Late J. P. Ganguly of 96/1, Pathak Para Road, Behala, Cal-60
- 21) Asis Kumar Dutta, son of Sri A. Dutta of 40/C/1, Padda Gukur Road, Calcutta-20.
- 22) Tupalendu Paul, son of Late Umesh Ch. Ch. Pal of Vill-Mahinagar, Po. Malaucha-Mahinagar, Dist- 24 Parganas(S).
- 23) Sovan Chandra Bera, son of Late D. N. Bera of 51-K/10, Pottery Road, Cal-15.
- 24) Jiban Kumar Mondal, son of Sri F. C. Mondal, of Chittaranjan Road, Po. Natagarh, Sodapur, Dist-24 pgs (N)

- 25) Sudhir Chandra Mondal, son of Late J.C. Mondal of Vill-Iswaripur, Po. Barunda, District - Howrah.
- 26) Rabindra Nath Naskar, son of Late Rajendra Nath Naskar of No.1 Dighirpar near Petrol Pump, Po. Canning Town, Dist-24 Pgs.(S).
- 27) Ajoy Kr. Biswas, son of Late N. Biswas of Udirajpur, Pyarabagan, Madhyamgram, District - 24 Parganas(North).

- All applicants are working for gain as Draughtsman Gr.I//II (Civil) under Telecom Department, Yoga Yoga Bhavan, Calcutta - 12, as more particularly detailed in the statement at Annexure - 'A' hereof.

..... Applicants.

- versus -

- 1) Union of India, service through the Secretary, Ministry of Communication, Department of Telecommunication, Govt. of India, Sanchar Bhavan, No. 20, Ashoka Road, New Delhi - 1.
- 2) Department of Telecommunication, Govt. of India, service through the Chairman, having office at Sanchar Bhavan, 20, Ashoka Road, New Delhi - 1.
- 3) Chairman, Department of Telecommunication, Govt. of India, 20, Ashoka Road, New Delhi - 1.
- 4) Chief General Manager, Telecommunication Govt. of India, 1, Council House Street, Calcutta - 700 001.

- 5) Superintending Engineer (C) / HQ, Telecom
Civil/Coordination Circle, Yoga Yoga
Bhavan, Calcutta - 12.
- 6) Superintending Engineer (C), Telecom
Electrical Circle-I, 2nd. Floor, Yoga
Yoga Bhavan, Calcutta - 12.

... Respondents.

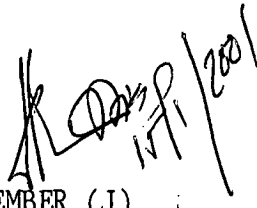
For the Applicants : Mr. Samir Ghosh, counsel

For the Respondents : Ms. K. Banerjee, counsel

O R D E R

Mr. Samir Ghosh, learned advocate appearing on behalf of the applicants prays for withdrawal of this case. Mrs. K. Banerjee, learned advocate appears on behalf of the respondents. So, the case is allowed to be withdrawn. Accordingly, the matter is disposed of.


MEMBER (A)


MEMBER (J)